

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 484 of 2020**

**IN THE MATTER OF:**

**Noble Resources International Pte Ltd.**

**...Appellant**

**Versus**

**Rajiv Chakraborty & Ors.  
(Resolution Professional of Uttam  
Galva Metallics)**

**...Respondents**

**Company Appeal (AT) (Insolvency) No. 485 of 2020**

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**...Appellant**

**Versus**

**Rajiv Chakraborty & Ors.  
(Resolution Professional of Uttam  
Galva Metallics)**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Krishnendu Datta, Mr. Supriyo Mahapatra,  
Ms. Shivani Garg, Ms. Nishi Bhankharia and Mr.  
Vividh Tandon, Advocates**

**For Respondents :**

**Ms. Anjali Anchayil, Mr. Ahsan Allan and Ms. Fatema  
Kachwaha, Advocates for R-1  
Mr. Arun Kathpalia, Senior Advocate with  
Ms. Misha and Ms. Mahima Sareen, Advocates for  
R-2  
Mr. Rohan Rajadhyaksha, Mr. Dhirajkumar Totala,  
Mr. Nishant Upadhyay and Mr. Hardik Jain,  
Advocates for R-3**

**O R D E R**

**(Through Virtual Mode)**

**10.09.2020**

Judgment in '***Makalu Trading Ltd. vs. Rajiv Chakraborty,***

***Resolution Professional***' ***Company Appeal (At) (Insolvency) No. 533 of 2020***'

has been pronounced on 9<sup>th</sup> September, 2020. Learned counsel for the parties may address the Appellate Tribunal after going through the judgment.

List the appeal on **28<sup>th</sup> September, 2020.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Shreesha Merla ]  
Member (Technical)**

/ns/gc/